

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF GUARDIAN LIFECARE PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	<b>Guardian Lifecare Private Limited</b>
2.	Date of incorporation of corporate debtor	<b>28<sup>th</sup> July 2003</b>
3.	Authority under which corporate debtor is incorporated / registered	ROC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	<b>CIN: U51397DL2003PTC121502</b>
5.	Address of the registered office and principal office (if any) of corporate debtor	<b>Registered office:</b> WZ-56, 2 <sup>nd</sup> Floor, Ram Nagar, Tilak Nagar, New Delhi – 110018 <b>Corporate Office:</b> - Guardian House, Plot No. 55, Sector-37, Udyog Vihar, Phase-Vi, Gurgaon – 122001 (Haryana)
6.	Insolvency commencement date in respect of corporate debtor	5 <sup>th</sup> September 2024 (Order received on 9 <sup>th</sup> September 2024)
7.	Estimated date of closure of insolvency resolution process	4 <sup>th</sup> March, 2025 (180 <sup>th</sup> day from the date of Commencement of Insolvency Resolution Process)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: <b>Bharat Bhushan Sethi</b> Regn. No.: <b>IBBI/IPA-002/IP –N00650/2018-2019/12034</b>
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> G-21, Saket, South, New Delhi, 110017 Email: - <a href="mailto:bbsethi.adv@gmail.com">bbsethi.adv@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Immaculate Resolution Professionals Private Limited, Unit No. 112, First Floor, Tower-A, Spazedge Commercial Complex, Sector-47, Sohna Road, Gurgaon-122018 Email Id: <a href="mailto:ibc.guardianlifecare@gmail.com">ibc.guardianlifecare@gmail.com</a>
11.	Last date for submission of claims	19 <sup>th</sup> September 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	<b>NA</b>
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	<b>NA</b>
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: - <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> (b) <b>NA</b>

Notice is hereby given that the National Company Law Tribunal, Bench-II, New Delhi has ordered the commencement of a corporate insolvency resolution process of the **Guardian Lifecare Private Limited** on 5<sup>th</sup> September 2024.

The creditors of **Guardian Lifecare Private Limited**, are hereby called upon to submit their claims with proof on or before 19<sup>th</sup> September, 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**Bharat Bhushan Sethi**  
**Interim Resolution Professional**  
**For M/s Guardian Lifecare Private Limited**  
**Reg. No.: IBBI/IPA-002/IP –N00650/2018-2019/12034**  
**AFA Valid upto: 31.12.2025**

Place: Delhi

Date: 10.09.2024

**यूनियन बैंक** **Union Bank of India**  
 (भारत सरकार का उपकरण) A Government of India Undertaking

**Possession Notice**

**POSSESSION NOTICE FOR IMMOVABLE PROPERTIES**  
 (Under Rule 8(1) Security Interest Enforcement Rule 2002)

Where as the Authorised Officer of Union Bank of India under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 (Act 54 of 2002) and in exercise of power conferred under Section 13(12) read with rule 3 of the security interest (Enforcement) Rule 2002, is seized Demand Notices Calling Upon the Borrower (s) mentioned below to repay the amount mentioned in the Demand Notices within 60 Days from the date of receipt of the Said notices.

The Borrower having Failed to repay the amounts, notice is hereby given to borrower and the public in general that the undersigned has taken Possession of the property described herein below in exercise of powers conferred on him/her under section 13(4) of the Said Act read with rule 8 of the Said rule on the dates mentioned below.

The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Union Bank of India for the amount mentioned below. The Borrower attention is invited to the provision of sub section 13(8) of the Act, in respect of time available to redeem the secured assets.

**Branch- Agra Main**

Name & Address of the Borrower & Guarantor	Details of the Properties	Dt. of Demand Notice & Amount, Dt. of Possession
Borrower(s) Mr. Akhilesh Upadhyay S/o Mr. Dinesh Chandra Upadhyay and Mrs. Seema Upadhyay W/o Mr. Akhilesh Upadhyay R/o H.No. MIG-05 Opposite Madhav Bhavan, Jaipur House Shahganj, Agra, (U.P.)	All that part and parcel of Residential MIG Flat No. 05 1st Floor bearing nagar nimit no. 19/10A/5, Area 98.85 Sq. mtr. Situated at Jaipur house nimit nagar Jaipur house ward tehsil & district Agra, Admeasuring about 98.85 sq.mtr. standing in the name of Akhilesh Upadhyay S/o Dinesh Chandra Upadhyay and Mrs. Seema Upadhyay W/o Mr. Akhilesh Upadhyay Bounded as Follows:-East by: House No. MIG 08, West by: Rasta & Exit, North by: House No. 06, South by: Open to Sky.	15.06.2024 Rs. 10,09,769.54 (Rupees Ten lakh Nine thousand Seven hundred Sixty nine and Fifty four paise) + Interest & Other Exp. Dt. 04.09.2024

Date: 04.09.2024, Place: Agra **Authorised Officer**

**KMF Karnataka Cooperative Milk Producers' Federation Limited**  
 Kmf Complex, Dr. M.H. Marigowda Road, Bangalore - 560 029  
 Phone: 080-26096832 / 910 E-mail: purchase@kmf.coop

IFT NO. KMF/PUR/Tender-683/2024-25 Date: 10.09.2024

**TENDER NOTIFICATION**  
 (Through Karnataka Public Procurement Portal only)

The Karnataka Milk Federation, Bangalore invites tenders from eligible tenderers for the supply of the item(s)/ goods as listed below.

Sl. No.	Item Description	Qty.	EMD (Rs.)
1	Providing Secure QR codes for Nandini Ghee Sachets for a period of two years.	5,28,00,000 Nos.	15,00,000/-

Tender Document may be downloaded from e-procurement website <http://kppp.karnataka.gov.in>

Date of commencement of Tender : From 12.09.2024. Date of Pre bid Meeting : 26.09.2024 at 11.00 A.M. Last date for Uploading of Tender : on or before 14.10.2024 up to 5.00 PM. Date of opening of Tech. Tender on 16.10.2024 at 11.00 A.M. Date of Commercial bid opening : After technical evaluation

Other details can be seen in the tender document.

**For Karnataka Co-Opp. Milk Federation Ltd., Sd/- DIRECTOR (PURCHASE)**

**पंजाब नैशनल बैंक Punjab National Bank**  
 ...पॉने का प्रतीक / ...the name you can BANK upon!

**CIRCLE SASTRA CENTER**  
 1-2, Raghunath Nagar, M.G. Road, Agra  
 E-Mail: cs8182@pnb.co.in

**FOR IMMOVABLE PROPERTY (Under Rule 8(1))**

The Authorized Officer of Punjab National Bank under the Securitization and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with Rule-3 of the Security Interest (Enforcement) Rules, 2002, issued demand notice on the date mentioned against account and stated hereunder calling upon the borrower/guarantor/mortgagor and their Legal heir to repay the amount mentioned in the notice being together with further interest at contractual rate on the aforesaid amount and incidental expenses, costs, charges etc. within sixty days from the date of receipt of said notice. The borrower/guarantor/mortgagor having failed to repay the amount notice is hereby given to the borrower/guarantor/mortgagor and the public in general that the undersigned has taken the symbolic possession of the properties described herein below in exercise to powers conferred on him/her under section 13(4) of the said act read with the Rule 8 of the said Rules on the date mentioned hereunder. **The borrower's / guarantor's/Mortgagor's attention is invited to the provision of Sub-Section (8) of section - 13 of the Act, in respect of time available, to redeem the secured assets.** The borrower/guarantor/mortgagor and their Legal heir in particular and the public in general are hereby cautioned not to deal with the property. Any dealing with the property will be subject to the charge of Punjab National Bank for the amount and interest thereon. Details of the mortgaged Properties of which the possession had been taken is as follows.

Name of the Borrowers/ Guarantors/Branch	Details of the Mortgaged Properties	Date of Demand notice	Date of Possession	Amt. Due as per Demand Notice
<b>Borrower/Mortgagors/Guarantor:</b> Mr. Ravi Kumar S/o Mr. Virendra, Mrs. Babli W/o Mr. Ravi Kumar. <b>A/C No. 000400NC00002618</b> <b>A/C No. 000400NC00002636</b> <b>Branch: Daresi No. 2, Agra</b>	EQM of Flat No. 304, 3 <sup>rd</sup> Floor Virma Residency, Sector 4R, Pandit Deen Dayal Upadhyay Puram, Avasthika Colony, Sikandra Yojna Agra, Uttar Pradesh-228007, Area- 68.29 Sq.Mtr., In The Name of Mr. Ravi Kumar & Mrs. Babli, Bounded as: East-Flat No. 305 & Exit, West-Open to Sky, North-Rasta & Open to Sky, South-Flat No. 303	28.06.2024	09.09.2024	Rs. 24,16,484.63 as on 31.05.2024 + interest w.e.f. 01.06.2024 & other expenses
<b>Borrower/Guarantor/Mortgagor:</b> 1. M/s Mohit Jewellers (Through its Proprietor), 2. Mr. Jugal Kishore Verma S/o Late Mr. Prabhu Dayal Verma, 3. Mr. Abhay Kumar Verma S/o Mr. Jugal Kishore Verma. <b>A/C No. 4955009300000416</b> <b>Branch: Shastripuram (495500), Agra</b>	1. EQM of Residential House No. 43/463 E/2, Khasra No. 524, Situated at Radha Nagar, Mauza Sikandra Bahistabad Tehsil and Distt Agra U.P. 282007, Registered on 10.04.2013, vide Bahi No. 1, Zild No. 9663, Page No. 391 to 450 Sr. No. 4794, Sub Registrar II, Tehsil Sadar Agra, Area: 173.88 SQM (208 SQ. YD), Owners:- Mr. Jugal Kishore Verma S/o Late Mr. Prabhu Dayal Verma. Bounded as: East- Temple, West- Property of Mahindra Singh and Shree Singh, North- Rasta & Exit 9 mtr wide, South- Other Property.	18.06.2024	09.09.2024	Rs. 61,75,140.96 as on 31.05.2024 + interest w.e.f. 01.06.2024 & other expenses
<b>2. EQM of Commercial Property Shop No. G.F.F-4-11, Situated at Property No. 533 A, Shivam Complex, Pachimpuri Colony, Loha Mandi Ward Tehsil and District Agra U.P. 282007, Registered on 09.01.2023, Vide Bahi No. 1, Zild No. 3956, Page No 287 to 304 Sr. No. 185, with Sub Registrar, Agra, Area: 10.40 SQM, Owners:- Mr. Jugal Kishore Verma S/o Late Mr. Prabhu Dayal Verma. Bounded as: East- Shop No. 5, West- Shop No. 3, North- Road Government 100 feet wide and Baranda, South- Other Property.</b>				

Date: 09.09.2024 Place: Agra **Authorized Officer**

**पंजाब नैशनल बैंक Punjab National Bank**  
 ...पॉने का प्रतीक / ...the name you can BANK upon!

**CIRCLE SASTRA CENTRE MANDI, KHALIAR JAWAHAR NAGAR, MANDI H.P. PH NO. 01905-222094**

**POSSESSION CUM SALE NOTICE**  
 Annexure-II Date: 10.09.2024

Account No. 091100JK00045207 and 091100EG0000106 Credit facility availed by M/S Leo Travel Heights Prop. Inder Mohan Dewan All the Borrowers/ Guarantors/Co-Obligants are notified that loans availed by them as per details given below against each account have become NPA on the dates mentioned there against.

Sr. No.	Branch	Name of Borrower(s) / Guarantor(s)	Nature of Facility	Security	15 days Notice Newspaper Publication date Date of NPA	Balance Outstanding as on 31.07.2024
1.	Nerchowk, Distt. Mandi HP	Borrower: Inder Mohan Dewan Prop. M/s Leo Travel Heights 1st Address: F79/6, Western Avenue, W-1 Lane Khanpur, Sainik Farm, Pushpa Bhawan, South Delhi 110062 2nd Address: F76/6, Western Avenue, W-1 Lane Khanpur, Sainik Farm, Pushpa Bhawan, South Delhi 110062 Guarantor: Rohan Dewan S/o Inder Mohan Dewan 1st Address: F79/6, Western Avenue, W-1 Lane Khanpur, Sainik Farm, Pushpa Bhawan, South Delhi 110062 2nd Address: F76/6, Western Avenue, W-1 Lane Khanpur, Sainik Farm, Pushpa Bhawan, South Delhi 110062	Transport Loan GECL Loan	Hypothecation of Volvo Buses Bearing Registration Nos. HR55AE0015 & HR55AE0786 & DL1PC5445	24.08.2024 01.05.2024	Rs. 2,26,00,819.78/- (Rupees Two Crore Twenty Six Lakh Eight Hundred and Nineteen and Seventy Eight paise only) plus future interest and charges

Please refer to 15 Days Notice Newspaper Publication dated 24.08.2024 from Punjab National Bank, Circle Sastra Mandi, Khaliar, Jawahar Nagar, District Mandi, requesting you to deposit Total Outstanding Balance as on date 31-07-2024 Rs 2,26,00,819.78/- (Rupees Two Crore Twenty Six Lakh Eight Hundred and Nineteen and Seventy Eight paise only) along with further interest and charges from 01-08-2024 until payment in full. As you have failed to deposit the amount in terms of above notice, the Bank has decided to take the possession of the Hypothecated Vehicle/Bus with Registration no's. HR55AE0015, HR55AE0786, AND DL1PC5445 on or after 21-09-2024 with the intention to sell the same to recover bank's dues.

However, you are at liberty to repay bank's dues on any day before the date of sale and get back possession of your Hypothecated Vehicle/Bus.

PLACE: MANDI (H.P.) DATE: 10.09.2024 **AUTHORISED OFFICER, PNB Circle Sastra Centre, Mandi**

**"IMPORTANT"**

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**PUBLIC NOTICE**  
 (Under Section 102 of the Insolvency and Bankruptcy Code, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF MRS. BHARTI JAIN (PERSONAL GUARANTOR FOR M/S NOIDA SOFTWARE TECHNOLOGY PARK LIMITED)**

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi Bench, Court- VI under Section 100 of the IBC, 2016, has ordered the commencement of Insolvency Resolution Process vide Order dated 05.09.2024 (received by Resolution Professional on 06.09.2024) of Mrs. Bharti Jain (Personal Guarantor to M/s Noida Software Technology Park Limited) bearing CP (IB) No. 449(PB) of 2021, residing at 6B, Stirlort Institutional Area, New Delhi - 110049, also at: Scindia Villa, Ring Road, Sarojini Nagar, New Delhi - 110023, also at: B/22/25, Pocket C, Surajpur Industrial Area, Gautam Buddha Nagar, Uttar Pradesh-201301. (Copy of the order is uploaded on the website of the Hon'ble Adjudicating Authority).

The Creditors of Mrs. Bharti Jain are hereby called upon to submit their claims with proof on or before 21 days from the date of issue of the notice i.e., on or before 02.10.2024, to the undersigned, Resolution Professional appointed by the Hon'ble National Company Law Tribunal, New Delhi Bench, Court- VI, under the provisions of Insolvency & Bankruptcy Code, 2016, having Address: D-43, Second Floor, Jangpura Extension, New Delhi, National Capital Territory of Delhi-110014 and email id for correspondence - ipjyabharuka@gmail.com.

The Creditors shall have to submit their claims to the Resolution Professional as prescribed under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Personal Guarantors to the Corporate Debtors) Regulations, 2019, in Form-B. The Last Date for submission of claims of creditors is 02.10.2024 (21 days from the date of issue of the notice). The creditors may submit their claims by way of electronic communication, or through speed post or registered post.

The prescribed form for submission of claims can be downloaded from following link: <https://ibbi.gov.in/en/home/downloads>.

Note: Submission of false or misleading claims with proof shall attract penalties or imprisonment in accordance with the provisions of the Insolvency and Bankruptcy Code, 2016 and any other applicable laws.

Kindly mention the active contact details in the claim form so that any query regarding claim can be resolved immediately.

Sd/-  
**Mrs. Jaya Bharuka**  
 Resolution Professional in the Insolvency Resolution Process of Mrs. Bharti Jain Personal Guarantor to M/s Noida Software Technology Park Limited  
 Reg. No. IBB/PA-002/IP-ND00781/2018-2019/12432  
 Address registered with IBI: D-29, LGF, Jangpura Extension, New Delhi-110014  
 Address for correspondence: D-43, Second Floor, Jangpura Extension, New Delhi-110014  
 Date: 11.09.2024 Email registered with IBI: [jaya@bharuka.com](mailto:jaya@bharuka.com)  
 Place: New Delhi Email for correspondence: [ipjyabharuka@gmail.com](mailto:ipjyabharuka@gmail.com)

**AXIS BANK LTD. POSSESSION NOTICE**

Retail Asset Centre: 1st Floor, G-4/5, B, Sector-4, Gomi Nagar Extension Lucknow, UP 226010.

Registered Office: "Trishul", 3rd Floor, Opp. Samarsheshwar Temple, Near Law Garden, Ellisbridge, Ahmedabad-380006.

Whereas the undersigned being the Authorized Officer of AXIS BANK LTD. under the Securitization and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 and in exercise of power conferred under Section 13(2) read with Rule-3 of the Security Interest (Enforcement) Rules, 2002 issued Demand notice under section 13(2) of the said Act. The borrower/s mentioned herein below having failed to repay the amount, notice is hereby given to the borrower/s mentioned herein above in particular and to the public in general that the undersigned has taken Possession of the property described herein below in exercise of powers conferred on him under section 13(4) of the said Act read with the rule 8 of the said Rules. The borrower/s mentioned here in above in particular and the public in general are hereby cautioned not to deal with the said property and any dealings with the said property will be subject to the mortgage of AXIS BANK LTD. for an amount together with further interest incidental expenses, costs, charges, etc. on the amount mentioned against each account herein below. The Borrower(s)/Co-Borrower (s)/Mortgagor(s)/Guarantor(s) attention is invited to provisions of sub-section(8) of section 13 of the Act, in respect of time available to redeem the secured assets.

Name of the Borrowers/ Guarantors/Address	Description of the charged/ Mortgaged Properties	Amt. Due as per Demand notice
Mr. Ajit Singh (Borrower) S/o Shri Girraj R/o H.no. 196/A, Govindpur, Vikash Nagar, Near Kusum Vatika, Mathura-281001, Mr. Shankar Singh (Co-Borrower) S/o Sh. Girraj R/o H. No. 143, Ranavari-2, Chhata, Mathura-281401	Land/property Admeasuring Area 166.76 Sq. Mtr., Situated At H.no. 196/a/275, Plot No. 4, Khasra No. 117, Mauja-govindpur, Andoanr Somodi Nagar, Mathura In The Name Of Mr. Ajit & Mr. Shankar. Bounded as: East - House Of Kamal, West - Plot No. 6, North - Rasta 30' Wide, South - House Of Other.	Rs. 2441596.39 Rs. 279632.19 as on 24.05.2024 + interest & other expenses 31.05.2024 07.09.2024
Mr. Mukesh Sharma (Borrower) S/o Sh. Bhagwan Swaroop R/o Nagla Ikanta, Khamini, Mathura, Uttar Pradesh, 281501, Mrs. Saroj (Co-Borrower) W/o Sh. Mukesh Sharma R/o-1. Nagla Ikanta, Khamini, Mathura, Uttar Pradesh, 281501, R/o-2. Plot No. 59 Part, Parivahan Nagar Colony, Khasra No. 187 Old, Mauza- Bakalpur, Tehsil & District- Mathura, Uttar Pradesh, 281004	Land/property (residential/commercial) admeasuring area 125.41 Sq. Mt. situated at Plot No. 59 Part, Parivahan Nagar Colony, Khasra No. 187 Old, Mauza- Bakalpur, Tehsil & District- Mathura, Uttar Pradesh, 281004, In The Name Of Mrs. Saroj. Boundaries Per Valuation Report:- East - Vacant Plot Sh. Lawaniya Ji, West - House Of Smt. Pooja Ji, North - Road, South - House Lawaniya Ji.	Rs. 1222780.01 Rs. 17478.07 as on 16.04.2024 + interest & other expenses 22.04.2024 07.09.2024
Mrs. Dimpal Singh (Borrower) W/o Sh. Bhoopesh Singh R/o Village- Gobra, Post jogipura, Tehsil- Bazpur, Jogipura, Udhm Singh Nagar, Uttarakhand, 262401, R/o-2. Khata No. 00009, Khasra 309/2/1, Village- Gobra, Near Primary School, Bazpur, Udhm Singh Nagar, 263401, In The Name Of Mrs. Dimpal Singh.	Land/property (residential/commercial) admeasuring area 130.11 Sq. Mt. situated at Khata No. 00009, Khasra 309/2/1, Village- Gobra, Near Primary School, Bazpur, Udhm Singh Nagar, 263401, In The Name Of Mrs. Dimpal Singh. Boundaries Per Valuation Report:- East - 15 Feet (4.57 Mt.) Wide Rasta, West - House Of Anand Chauhan And Khet Of Krishan Kumar, North - Property Of Anand Chauhan, South - Property Of Donor	Rs. 1718486.80 Rs. 34922.00 as on 18.05.2024 + interest & other expenses 18.05.2024 09.09.2024
Mrs. Meenu Agrawal (Borrower) W/o Sh. Pankaj Agrawal R/o-1. 34, Phase-2, Goverdhan Road, Opposite- Shri Ji Baba School, Krishna Orchid, Bakalpur, Mathura, Mathura, Uttar Pradesh, 281004, R/o-2. House On Plot No. 34, Krishna Orchid Colony Phase-II, Near Shri Ji Baba School, Bakalpur, Mathura, Uttar Pradesh, 281001, Mr. Pankaj Agrawal (Co-Borrower) C/o Sh. Pankaj Agrawal R/o 34, Phase-2, Goverdhan Road, Opposite- Shri Ji Baba School, Krishna Orchid, Bakalpur, Mathura, Mathura, Uttar Pradesh, 281004	Land/property (residential/commercial) Admeasuring Area 159.82 Sq. Mt. Situated At House On Plot No. 34, Krishna Orchid Colony Phase-II, Near Shri Ji Baba School, Bakalpur, Mathura, Uttar Pradesh, 281001, In The Name Of Mrs. Meenu Agrawal. Boundaries as Per Valuation Report:- East - Colony Road, West - House Of Mr. Nigam, North - Colony Road, South - House Of Mr Agarwal On Plot No. 33	Rs. 3804339.80 Rs. 30063.00 as on 20.05.2024 + interest & other expenses 22.05.2024 07.09.2024
Mr. Pradeep Gupta (Borrower) S/o Sh. Kishori Lal Gupta R/o-1. Ward No. 4, Punjabi Colony, Khatima, Udhm Singh Nagar, 262308, R/o-2. Ward No. 12, Part Of Khet No. 330, Village- Naugavan Thaggu, Tehsil- Khatima, District- Udhm Singh Nagar, 262308, In The Name Of Mr. Pradeep Gupta And Mr. Pravas Gupta (Co-Borrower) S/o Sh. Kishori Lal Gupta R/o-1. Ward No. 4, Tanakpur Road, Main Market, Khatima, Khatima, Udhm Singh Nagar, 262308, R/o-2. Ward No. 12, Part Of Khet No. 330, Village- Naugavan Thaggu, Tehsil- Khatima, District- Udhm Singh Nagar, 262308	Land/property (residential/commercial) admeasuring area 239.77 Sq. Mt. situated at Ward No. 12, Part Of Khet No. 330, Village- Naugavan Thaggu, Tehsil- Khatima, District- Udhm Singh Nagar, 262308, In The Name Of Mr. Pradeep Gupta And Mr. Pravas Gupta. Boundaries Per Valuation Report:- East - Rasta 15'-0" Wide, West - Nala, North - Plot Of Christian Missionary, South - Plot Of Mishra Ji.	Rs. 3936570.52 Rs. 46500.50 as on 10.05.2024 + interest & other expenses 10.05.2024 07.09.2024
Mr. Chandan Singh Manral (Borrower) S/o Sh. Jhagad Singh Manral R/o-1. Manral Cottage, Near Water Tank, Lakhanpur, Ramnagar Range, Nainital, Ramnagar, Uttarakhand, 244715, R/o-2. Bhuikhand No. 819, Mohalla lakhanpur, Near Rawat Sweets, Ramnagar, Nainital, Uttarakhand, 244715, Mrs. Shanti Devi Manral (Co-Borrower) W/o Sh. Chandan Singh Manral R/o-1. Manral Cottage, Near Water Tank, Lakhanpur, Ramnagar Range, Nainital, Ramnagar, Uttarakhand, 244715, R/o-2. Kothwar Road Lakhanpur, Near Salt Sahakari Samiti, Ramnagar, Nainital, Uttarakhand, 244715, Ms. Kavita Manral (Co-Borrower) D/o Sh. Chandan Singh Manral R/o Manral Cottage, Near Water Tank, Lakhanpur, Ramnagar Range, Nainital, Ramnagar, Uttarakhand, 244715	1. Land/property (residential/commercial) admeasuring area 97.55 Sq Mt, situated Kotdwar Road Lakhanpur, Near Salt Sahakari Samiti, Ramnagar, Nainital, Uttarakhand, 244715, In The Name Of Mrs. Shanti Devi Manral. Boundaries:- East - M.B. Road, West - Road, North - Salt Sahakari Samiti Bhawan, South -M.B. Road 2. Land/property (residential/commercial) admeasuring area 92.90 Sq Mt, situated Bhuikhand No. 819, Mohalla- Lakhanpur, Near Rawat Sweets, Ramnagar, Nainital, Uttarakhand, 244715, In The Name Of Mr. Chandan Singh Manral. Boundaries:- East - 15 Feet Wide Road, West - 30 Feet Wide Road Nagar Palika, North - House Of Dinesh Chandra & Ramesh Chandra, South - 15 Feet Wide Road.	Rs. 3557021.60 as on 18.03.2024 + interest & other expenses 18.03.2024 06.09.2024

Date- 11.09.2024 **Authorized Officer, Axis Bank Ltd.**

**SHIVALIK SMALL FINANCE BANK LTD.**  
 Registered Office : 501, Salcon Aarum, Jasola District Centre, New Delhi - 110025  
 CIN : U65900DL2020PLC366027

**AUCTION NOTICE**

The following borrowers of Shivalik Small Finance Bank Ltd. are hereby informed that Gold Loan's availed by them from the Bank have not been decided by them despite various demands and notices including individual notices issued by the Bank. All borrowers are hereby informed that it has been decided to auction the Gold ornaments kept as security with the Bank and accordingly 25.09.2024 has been fixed as the date of auction at 03.00 pm in the branch premises from where the loan was availed. All, including the borrowers, account holders and public at large can participate in this auction on as per the terms and conditions of auction.

Branch	Account No.	Actt Holder name	Father's/ Spouse Name	Address	Ac opening Date	Payoff
INDIRA PURAM	101942516852	ANIL RAJ	S/O RAM NARAYAN	5/9 GAJUJI KATRA, SHAHDRA, DELHI 110032	18/11/2023	30358.97
NAGAL	101142510549	YASHPAL	S/O BALJIT	H.NO-58,VILL-ISHAKPUR WAZEDPUR,P.O-NAGAL SAHARANPUR UTTAR PRADESH 247551	18/05/2023	62868.72
NOIDA-18	100742600126	RAVINDRA SHARMA	S/O MANOHAR LAL	HNO-102 BADAULI BANGAR NOIDA UTTAR PRADESH 201306	20/12/2023	230826.50
MUZAFFAR NAGAR	101841510093	SITARA	S/O SHAHZAD	3802, GALI NO. 4B, YOGENDARA PURI, MUZAFFARNAGAR UTTAR PRADESH 251002	31/01/2023	402182.17
NOIDA-18	100742599949	HARENDRA SINGH	S/O CHETANY VEER SINGH	1.SEC 49 MAIN ROAD, BAROLA, G.B NAGAR, NEAR SUN RISE PUBLIC SCHOOL, GAUTAM BUDDH NAGAR NOIDA UTTAR PRADESH 201301	20/10/2023	120568.85
NOIDA-18	100742599955	HARENDRA SINGH	S/O CHETANY VEER SINGH	1.SEC 49 MAIN ROAD, BAROLA, G.B NAGAR, NEAR SUN RISE PUBLIC SCHOOL, GAUTAM BUDDH NAGAR NOIDA UTTAR PRADESH 201301	21/10/2023	102828.67
NOIDA-18	100742600079	HARENDRA SINGH	S/O CHETANY VEER SINGH	1.SEC 49 MAIN ROAD, BAROLA, G.B NAGAR, NEAR SUN RISE PUBLIC SCHOOL, GAUTAM BUDDH NAGAR NOIDA UTTAR PRADESH 201301	05/12/2023	67267.85
NOIDA-18	100742599396	ARTI .	D/O BALRAJ	H NO 30,,PANDIT MOHALLA KONDLI EAST DELHI 110096	24/05/2023	54057.89
GHAZIABAD	101542511768	ANJALI JHA	D/O TEJ NATH JHA	HNO 109 Z BLOCK, DEEPAK VIHAR, VIKAS NAGAR HASTSAL UTTAM NAGAR, WEST DELHI 110059	02/08/2023	63797.97
GHAZIABAD	101542511879	ANJALI JHA	D/O TEJ NATH JHA	HNO 109 Z BLOCK, DEEPAK VIHAR, VIKAS NAGAR HASTSAL UTTAM NAGAR, WEST DELHI 110059	19/06/2023	65518.48
INDIRA PURAM	101942516302	ANJALI JHA	D/O TEJ NATH JHA	HNO 109 Z BLOCK, DEEPAK VIHAR, VIKAS NAGAR HASTSAL UTTAM NAGAR, WEST DELHI 110059	25/07/2023	23944.43
GHAZIABAD	101542513793	ANJALI JHA	D/O TEJ NATH JHA	HNO 109 Z BLOCK, DEEPAK VIHAR, VIKAS NAGAR HASTSAL UTTAM NAGAR, WEST DELHI 110059	20/02/2024	150315.14
GHAZIABAD	101542514071	ANJALI JHA	D/O TEJ NATH JHA	HNO 109 Z BLOCK, DEEPAK VIHAR, VIKAS NAGAR HASTSAL UTTAM NAGAR, WEST DELHI 110059	14/03/2024	104933.34
INDIRA PURAM	101942516433	INDRAJEET K SINGH	S/O MAHESH PRASAD SINGH	S35,PANDAV NAGAR,BLOCK S, AKSHARDHAM,EAST DELHI,NEAR JAIN MANDIR, DELHI 110092	14/08/2023	88846.50
GHAZIABAD	101542512353	PIYUSH KAURA	S/O KAMAL KRISHNA KARA	K 50 1ST FLOOR, NEW MAHVIR NAGAR, TILAK NAGAR WEST DELHI 110018	29/09/2023	213136.55
INDIRA PURAM	101942516896	PIYUSH KAURA	S/O KAMAL KRISHNA KARA	K 50 1ST FLOOR, NEW MAHVIR NAGAR, TILAK NAGAR WEST DELHI 110018	30/09/2023	142100.37
GHAZIABAD	101542512457	HIMANSHI SHARMA	S/O PURAN CHAND	301 95G, CHANDAR NAGAR, SECTOR 15 PART 2 GURGAON HARYANA 122001	16/10/2023	55060.32
GHAZIABAD	101542512797	PROSUN MONDAL	C/O PRAKASH MONDAL	RZE 151 3RD FLOOR Nihal Vihar, MAIN MARKET NANGLOI JAI, WEST DELHI, NEAR GURUNANK BAKERS DELHI 110041	23/11/2023	40273.88
GHAZIABAD	101542511799	K M NISHA	D/O KANWARPAL	1102,, NISHA, TOWER 3, GAUTAM BUDDHA NAGAR NOIDA UTTAR PRADESH 201305	07/06/2023	53661.22
GHAZIABAD	101542512542	K M NISHA	D/O KANWARPAL	1102,, NISHA, TOWER 3, GAUTAM BUDDHA NAGAR NOIDA UTTAR PRADESH 201305	26/10/2023	72237.65
GHAZIABAD	101542514605	K M NISHA	D/O KANWARPAL	1102,, NISHA, TOWER 3, GAUTAM BUDDHA NAGAR NOIDA UTTAR PRADESH 201305	16/04/2024	72883.45
GHAZIABAD	101542512137	DEEPAK CHANDRA	S/O RAMESH CHANDRA ARYA	E FIRST HOUSE NO 822, GALI NO 39 F 2ND 60 FUTTA ROAD, MOLAR BAND EXTENSION BADARPUR MOLAR BAND SOUTH DELHI 110044	08/08/2023	55002.42
DEOBAND	100442510970	MUSHEER ALAM AHMAD	S/O MURSALEEN AHMAD	757 RAILWAY ROAD NEAR, SUBHASH CHOWK DEOBAND SAHARANPUR UTTAR PRADESH 247554	18/08/2023	108623.83
HARIDWAR	103342510034	AKRAM HUSSAIN	S/O MANJUR HUSSAIN	HN037 SHAKTI VIHAR COLON, RANIPUR JHAL DPM HYUNDAI SHOWROOM JWALAPUR ,JWALAPUR TOWN HARIDWAR UTTARAKHAND 248407	01/11/2023	378460.76
GHAZIABAD	101542512824	DEEPAK SHARMA	S/O LATE OP SHARMA	A 132 JHULE LAL MANDI, NEW MOTI NAGAR KARAM PURA IND WEST DELHI 110015	25/11/2023	118110.55
GHAZIABAD	101542512858	VINAY K PANDEY	S/O RAJESH PANDEY	HOUSE NO B 1196 NEAR,DURGA MATA MANDIR SHAHAB DARY NORTH ,WEST DELHI 110042	29/11/2023	108741.33
GHAZIABAD	101542512936	PAVIT VERMA	S/O AJAY KUMAR VERMA	VILLAGE BHAISHAHA GWALPUR POST BARKHERA BHAINSA, GWALPUR EHATMALI IND PILIBHIT BAREILLY UTTAR PRADESH 262201	05/12/2023	41459.64
GHAZIABAD	1					

